

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2096
ANSWERED ON:09.03.2006
REVIEW OF ROUTE DISPERSAL GUIDELINES
Nayak Shri Ananta;Patel Shri Kishanbhai Vestabhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has constituted a committee to review the Route Dispersal Guidelines;
- (b) if so, the details thereof;
- (c) whether the Committee has submitted its report to the Government;
- (d) if so, the salient features thereof; and
- (e) the steps taken or being taken to implement the recommendation of the said committee?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- The Government had constituted a committee to review the Route Dispersal Guidelines. The Terms of Reference of the Committee were:

- a) Review of routes/locations specified in Category I and II.
- b) Review of percentages fixed for different Categories.
- c) Examine feasibility of voluntary transfer of obligations by one airlines to another.
- d) Periodicity of monitoring of the category-wise obligation by DGCA.
- e) Other suggestions for overall improvement in implementation of the Route Dispersal Guidelines.

(c),(d) and (e):- The committee has since submitted its report which is under consideration.